

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.306/(MAH)/2017

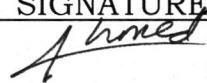
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Cesare Bonetti India Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ahmed Churawala	Adv	

ORDER

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. Chartered Accountant M/s. Yogesh A. Oza & Co., with remuneration of ₹ 1,25,000/-
has been appointed to assist Official Liquidator, Mumbai.
3. The application is allowed, vide separate order.

Date : 20th April, 2017.

Sd/-
M. K. Shrawat
Member (Judicial)